

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 15th November, 2014

No.HC.VII-04/2014/ 7498 /A. Shri Satya Nath Sarma, Addl. District and Sessions Judge, Fast Track Court, Cachar, Silchar, is transferred and posted as Addl. District and Sessions Judge, Bajali, which was created and sanctioned for Barpeta by the Govt. of Assam, vide letter No. JDJ (E) 241/2012/17 dated 05.11.2012) and subsequently shifted to Bajali, vide letter No.JDJ(E)241/2012/54 dated 01.09.2014 issued by the Govt. of Assam.

Shri Sarma will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and proceed to join at his new place of posting immediately.

No.HC.VII-04/2014/ 7499 /A. On the recommendation of the Hon'ble Gauhati High Court, the Government of Assam, vide Notification No. JDJ.243/2013/71-A dated 15.11.2014 has been pleased to appoint the following Officers in Grade-I of the Assam Judicial Service on temporary promotion from Grade-II of the said Service. They will draw usual scale of pay and other allowance as admissible under the Rules. They are placed on probation as per Rules:-

1. Shri Rockta Lal Das, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon
2. Shri Manwar Ali, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
3. Shri Amir Uddin Ahmed, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati
4. Shri Chandan Das, Chief Judicial Magistrate, Darrang, Mangaldoi
5. Smti Pranita Rani Rajmedhi, Civil Judge & Asstt. Sessions Judge, Morigaon
6. Shri Surajit Kumar Dhar, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar

No.HC.VII-04/2014/ 7500 /A. On their temporary promotion to Grade-I of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such:-

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/ Station
1.	Shri Rockta Lal Das	Addl. District and Sessions Judge, Nagaon (Against the post created and sanctioned by the Govt. of Assam, vide letter No.JDJ.125/2011/21 dated 21.09.2011)	Nagaon
2.	Shri Manwar Ali	Addl. District and Sessions Judge, Udalguri (Against the post created and sanctioned by the Govt. of Assam, vide letter No.JDJ (E)-149/2005/ 11 dated 31.03.2007)	Udalguri
3.	Shri Amir Uddin Ahmed	Against the vacant post of Presiding Officer, Labour Court, Dibrugarh	Dibrugarh
4.	Shri Chandan Das	Addl. District and Sessions Judge, FTC, Barpeta	Barpeta
5.	Smti Pranita Rani Rajmedhi	Addl. District and Sessions Judge, Barpeta (Against the post created and sanctioned by the Govt. of Assam, vide letter No. JDJ.125/2011/21 dated 21.09.2011)	Barpeta
6.	Shri Surjit Kumar Dhar	Addl. District and Sessions Judge, Fast Track Court, Cachar, Silchar	Silchar

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No.HC.VII-04/2014/ 7501 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the high Court is pleased to appoint the following Officers, who have been promoted temporarily from Grade-II to Grade-I of the Assam Judicial Service and place them on probation as per Rules, as Addl. District and Sessions Judges of the Sessions Divisions with Head-quarters as shown below against their names to exercise such powers within the local limits of their respective jurisdiction with effect from the date of assuming charges as such:-

Sl. No.	Name of the Officers	Sessions Divisions	Head-quarters/Station
1.	Shri Rockta Lal Das	Nagaon	Nagaon
2.	Shri Manwar Ali	Udalguri	Udalguri
3.	Shri Chandan Das	Barpeta	Barpeta
4.	Smti Prantia Rani Rajmedhi	Barpeta	Barpeta
5.	Shri Surajit Kumar Dhar	Cachar	Silchar

No.HC.VII-04/2014/ 7502 /A. Shri Thaneswar Kalita, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar, is posted as Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar, vice Shri Surajit Kumar Dhar posted at the same station on temporary promotion to Grade-I of the Assam Judicial Service.

Shri Kalita will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and join his new assignment immediately.

No.HC.VII-04/2014/ 7503 /A. Shri Jogeswar Bora, Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur, is posted at the same station i.e. North Lakhimpur as Chief Judicial Magistrate, vice Shri Manwar Ali transferred on temporary promotion to Grade-I of the Assam Judicial Service.

Shri Bora will hand over charge of his Court and Office to the District and Sessions Judge, Lakhimpur, North Lakhimpur and join his new assignment immediately.

No.HC.VII-04/2014/ 7504 /A. Shri Lohit Kumar Saikia, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi, is posted at the same station i.e. Mangaldoi as Chief Judicial Magistrate, vice Shri Chandan Das transferred on temporary promotion to Grade-I of the Assam Judicial Service.

Shri Saikia will hand over charge of his Court and Office to the District and Sessions Judge, Darrang, Mangaldoi and join his new assignment immediately.

No.HC.VII-04/2014/ 7505 /A. Shri Kaushik Hazarika, Addl. Chief Judicial Magistrate, Cachar, Silchar is transferred and posted as Civil Judge & Asstt. Sessions Judge, No. 2, Cachar, Silchar, vice Shri Thaneswar Kalita posted at the same station.

No.HC.VII-04/2014/ 7506 /A. Shri Chandranshu Chaturvedy, Addl. Chief Judicial Magistrate, Sivasagar, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur, vice Shri Jogeswar Bora posted at the same station as Chief Judicial Magistrate.

Shri Chaturvedy will hand over charge of his Court and Office to the Chief Judicial Magistrate, Sivasagar and proceed to join his new assignment immediately.

No.HC.VII-04/2014/ 7507 /A. Smti Farhana Sultana, Addl. Chief Judicial Magistrate, Karimganj, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi, vice Shri Lohit Kumar Saikia posted at the same station as Chief Judicial Magistrate.

Smti Sultana will hand over charge of her Court and Office to the Chief Judicial Magistrate, Karimganj and proceed to join her new assignment immediately.

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No.HC.VII-04/2014/ 7508 /A. In exercise of the powers conferred under Sub-Section (3) Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, in Grade-II of the Assam Judicial Service as Asstt. Sessions Judge and to post them on transfer as Civil Judge & Asstt. Sessions Judge of the District and Sessions Division with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Shri Kaushik Hazarika	Cachar	Silchar
2.	Shri Chandranshu Chaturvedy	Lakhimpur	North Lakhimpur
3.	Smti Farhana Sultana	Darrang	Mangaldoi

No.HC.VII-04/2014/ 7509 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Chief Judicial Magistrates of the Districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Shri Jogeswar Bora	Lakhimpur	North Lakhimpur
2.	Shri Lohit Kumar Saikia	Darrang	Mangaldoi

The power is personal to the Officers concerned and may be exercised by them at any station.

By order,
Sd/- Sanjay Hazarika
JOINT REGISTRAR (VIGILANCE)

Memo NO. HC.VII-04/2014/ 7510 -7547 /A.

Dated 15.011.2014

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to take necessary steps :-
 - (i) to invest the following Officers with the powers of Additional District Judge:
 - (a) Shri Rockta Lal Das
 - (b) Shri Manwar Ali
 - (c) Shri Chandan Das
 - (d) Smti Pranita Rani Rajmedhi
 - (e) Shri Surajit Kumar Dhar
 - (ii) to take necessary steps for appointment of Shri Amir Uddin Ahmed as Presiding Officer, Labour Court, Dibrugarh
 - (iii) to take necessary steps to invest Shri Kaushik Hazarika, Shri Chandranshu Chaturvedy and Smti Farhana Sultana with the powers of Civil Judge
2. The Secretary to the Govt. of Assam, Labour & Employment Department, Dispur, Guwahati for information. He is requested to take necessary steps for appointment of Shri Amir Uddin Ahmed as Presiding Officer, Labour Court, Dibrugarh
3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
4. The District and Sessions Judge, _____
5. The Judge, Designated Court, Assam, Guwahati
6. The Principal Judge, Family Court, NO.1 & 2 Kamrup, Guwahati/Cachar, Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
9. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI, Assam, Guwahati
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati
13. The Member, MACT, _____
14. The Special Judge, Addl. CBI Court, NO.1 & II, Assam, Chandmari, Guwahati

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15. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
16. Shri Satya Nath Sarma, Addl. District and Sessions Judge, Fast Track Court, Cachar, Silchar.
17. Shri Rockta Lal Das, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon. He will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup, Amingaon and join his new assignment immediately.
18. Shri Manwar Ali, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur. He will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Lakhimpur, North and proceed to join his new assignment immediately.
19. Shri Amir Uddin Ahmed, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati. He will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment immediately.
20. Shri Chandan Das, Chief Judicial Magistrate, Darrang, Mangaldoi. He will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Darrang, Mangaldoi and proceed to join his new assignment immediately.
21. Smti Pranita Rani Rajmedhi, Civil Judge & Asstt. Sessions Judge, Morigaon. She will hand over charge of her Court and Office to the District and Sessions Judge, Morigaon and proceed to join her new assignment immediately.
22. Shri Surajit Kumar Dhar, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar. He will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and join his new assignment immediately.
23. Shri Thanesar Kalita, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar
24. Shri Jogeswar Bora, Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur
25. Shri Lohit Kumar Saikia, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi
26. Shri Kaushik Hazarika, Addl. Chief Judicial Magistrate, Cachar, Silchar
27. Shri Chandranshu Chaturvedy, Addl. Chief Judicial Magistrate, Sivasagar
28. Smti Farhana Sultana, Addl. Chief Judicial Magistrate, Karimganj
29. The Joint Registrar (_____), Gauhati High Court, Guwahati
30. The Deputy Registrar (_____), Gauhati High Court, Guwahati
31. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
32. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
33. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
34. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati
35. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

15/11/2014

JOINT REGISTRAR (VIGILANCE)